

HIGH COURT OF SIKKIM
GANGTOK

N O T I C E

No.:74/Confdl./HCS

Dated.:21.12.2021

In pursuance to the advertisement dated 02.09.2019, and based on the overall performance of the candidates in the written examination held on 30.10.2021 and the viva-voce test on 20.12.2021, the candidate at Sl.No.1 is selected, in order of merit, for appointment to one vacant post of Civil Judge-cum-Judicial Magistrate (Grade-III) in the cadre of Sikkim Judicial Service. The candidate(s) at Sl.No. 2 will be placed in panel (waiting-list), valid for a period of one year.

SL.NO.	NAME OF THE CANDIDATE	ROLL NO.
1	Ms. Nairitya Sharma	17/SJS-19/HCS
2	Ms. Wendy Mair Lepcha	34/SJS-19/HCS

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR GENERAL